

By E-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-05/2018/6263 /A**

From :- Sjmti Kanchan Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
✓ Shri Utpal Prasad,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati, the 2<sup>nd</sup> November, 2018.

Sub:- **Prayer for granting Home LTC**

Ref:- Your letter No. JKD/HLTC/2018-19/3625 dated 08.10.2018

Sir,

With reference to the above, I am directed to request you to specify the exact date of journey to your home at Dibrugarh and inform whether your father and mother are your dependent or not.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

